

**आयकर अपीलीय अधिकरण “एक-सदस्य मामला ” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“SMC” BENCH, MUMBAI**

**माननीय श्री विकास अवस्थी, न्यायिक सदस्य एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI VIKAS AWASTHY, JM AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
 (Hearing through Video Conferencing Mode)

आयकरअपील सं./ I.T.A. No.4513/Mum/2018  
 (निर्धारण वर्ष / Assessment Year: 2006-07)

<b>Mr. Vimal Champalal Jain</b> 201/C, Mahavir Darshan, 2 <sup>nd</sup> Floor Saidham Complex 8 <sup>th</sup> Khetwadi Back Road Mumbai-400 004	<b>बनाम/</b> <b>Vs.</b>	<b>Income tax Officer-15(1)(1)</b> Aaykar Bhavan, M.K. Road Mumbai-400 020
स्थायीलेखासं./जीआइआरसं./ PAN/GIR No. <b>ADMPJ-7641-H</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

अपीलार्थीकीओरसे/ <b>Appellant by</b>	:	Shri Poojan Mehta-Ld. AR
प्रत्यर्थीकीओरसे/ <b>Respondent by</b>	:	Shri Sanjay J. Sethi-Ld.DR

सुनवाईकीतारीख/ <b>Date of Hearing</b>	:	10/06/2021
घोषणाकीतारीख / <b>Date of Pronouncement</b>	:	10/06/2021

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member): -**

1. The Ld. AR, at the outset, submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, seeks withdrawal of the appeal. The same was not objected to by Ld. DR.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in case the declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stands dismissed as withdrawn.

*Order pronounced on 10<sup>th</sup> June, 2021.*

**Sd/-**

**(Vikas Awasthy)**

न्यायिक सदस्य / **Judicial Member**

**Sd/-**

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 10/06/2021

*Sr.PS, Jaisy Varghese*

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**